

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1206  
ANSWERED ON:17.08.2012  
OCI CARDS  
Jakhar Shri Badri Ram

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether the Government issues Overseas Indian Citizen (OCI) card to the people of Indian origin;
- (b) if so, the details thereof along with the salient features of the OCI card;
- (c) the number of applications received for issuance of OCI Card during the last three years and the current year along with the country-wise number of OCI cards issued so far;
- (d) whether the Government has received any complaints with regard to delay and issuance of OCI Cards; and
- (e) if so, the details thereof and the remedial measures taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTR OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) Yes, Madam

(b) As on 16th August, 2012 a total number 11,42,744 persons of Indian origin have been registered as Overseas Citizens of India. Salient features are given in Annexure - 'A'

(c) A country wise list during the last three years is given in Annexure 'B' and country wise list during the current year is given in Annexure 'C'

(d) & (e) The OCI Scheme envisages the issue of OCI documents within a period of 30 days. However in the past, some of our Missions & Posts, especially in USA, UK and Canada have been unable to cope up with the pressure of work and there had been delays. It is believed that some of these Missions and Posts could take upto three months for issue of such documents. This Ministry has been assisting such Missions and Posts from time to time by enabling them to hire local staff to clear the backlog